



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,28th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3894/2022 FIXED	MUSLIM ALI Versus THE BANK OF BARODA AND ANR	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	
ADMISSION				
2	WP(C)/4768/2020 FIXED	THE MEMBER SECRETARY CENTRAL SILK BOARD AND 3 ORS. Versus RAMESH CHANDRA BORO	MR. B C PATHAK MR. B PATHAK MR. R THADANI MR B HAZARIKA	MR M CHANDA MR S CHOUDHURY
3	WA/2/2022 FIXED	JOHN RAMMAWIA Versus THE STATE OF MIZORAM AND 5 ORS	MR L SAILO MS C LALLAWMZUALI	GA, MIZORAM
4	WA/175/2022 FIXED	BHUPENDRA SINHA AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. K PATHAK MR. I KALITA MR. S P SHARMA MS U SHARMA	GA, ASSAM SC, AG SC, GHC ASSTT.S.G.I.
5	WA/198/2022 FIXED	M/S SANGAM (INDIA) LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED	MR. P MAHANTA (R-4) GA, ASSAM
	WITH I.A.(Civil)/1670/2022 in WA/198/2022	M/S SANGAM (INDIA) LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED	GA, ASSAM
6	WA/201/2022 FIXED	SATNAM SINGH Versus THE UNION OF INDIA AND 5 ORS.	MR D K DAS MR H BETALA MR C KUMAR	MRS. R DEVI ASSTT.S.G.I.
ORDERS				
7	PIL/77/2018 FIXED	ASOM BASAOK Versus THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE AND 37 ORS.	MR. K N CHOUDHURY MR D J DAS MR D DEKA	GA, ASSAM ASSTT.S.G.I. SC, FOREST SC, REVENUE

8	WP(C)/1816/2019 FIXED	NEWLY PROVINCIALISED ELEMENTARY (L.P. AND U.P.) TEACHERS ASSOCIATION, ASSAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA MS. M BARMAN MR. M ISLAM MS. K DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
	WITH			
9	WP(C)/9213/2019	DHARMA NARAYAN NATH AND 44 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS N NATH MR. M DUTTA MR M C KAKOTI	SC, SEC. EDU. GA, ASSAM SC, FINANCE
10	PIL/2/2022 FIXED	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 7 ORS	SWATI. B. BARUAH (TG)	GA, ASSAM
	WITH			
11	PIL/52/2020	ALL ASSAM TRANSGENDER ASSOCIATION Versus UNION OF INDIA AND 4 ORS.	MS. N MODI SWATI. B. BARUAH (TG) MR I AHMED	MR. R K D CHOUDHURY ASSTT.S.G.I.
	WITH			
12	PIL/6/2022	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 2 ORS	MS. A VERMA SWATI. B. BARUAH (TG)	GA, ASSAM
13	PIL/12/2022 FIXED	DEBAJIT GUPTA Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MRS P NAG	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
14	W.P.(CrI.)/16/2022 FIXED	ALIENBA PANGJUNG JAMIR Versus REVENUE SECRETARY AND 3 ORS.	S BORGHAIN	ASSTT.S.G.I.
	WITH			
	I.A.(Civil)/1106/2022 in W.P.(CrI.)/16/2022	ALIENBA PANGJUNG JAMIR Versus REVENUE SECRETARY AND 3 ORS.	S BORGHAIN	ASSTT.S.G.I.
15	WA/147/2022 FIXED	MEHDI HUSSAIN Versus M/S SAMBHU ELECTRICALS AND 4 ORS.	MR. R DUBEY MR. A N I HUSSAIN MR. S K CHOUDHURY	MR. S P ROY MS. S KUMARI JYOTISH DAS SC, GMC
	WITH			
16	Cont.Cas(C)/389/2022	MEHDI HUSSAIN Versus M/S SAMBHU ELECTRICALS AND ANR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	
17	I.A.(Civil)/1424/2022 FIXED in PIL(Suo Moto)/6/2021	SRI RAHMAT ALI AND 40 ORS Versus THE STATE OF ASSAM AND 4 RS	MS H BETALA	GA, ASSAM
	WITH			
	PIL(Suo Moto)/6/2021	XXX AND 41 ORS. Versus IN RE- THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
	WITH			
18	PIL/65/2021	DEBABRATA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS.	MR. SURAJIT DAS MR Z HUSSAIN MR H K J AHMED MR. T A RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN	GA, ASSAM SC, REVENUE
	WITH			
19	PIL/69/2021	NIRUPAMA BORGHAIN AND 11 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. B C DAS MR. A R SIKDAR MR M AHMED MR. S U AHMED MR. M H TALUKDAR MD A ALI	GA, ASSAM SC, REVENUE

20	WITH PIL/76/2021	ALL INDIA KISHAN MAZDOOR SABHA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
21	WITH PIL/9/2022	ABDUL BATIN KHANDAKAR Versus THE STATE OF ASSAM AND 12 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	GA, ASSAM SC, REVENUE
22	WP(C)/1442/2022 FIXED	JUTIMALA DEKA AND 3 ORS. Versus INDIAN BANK AND 7 ORS.	MR R K MOUR MR. R DUBEY MR P DAS MR P PRAWAR	GA, ASSAM MR H GUPTA MS S CHAKRABORTY (R- 1,2,3) MS N CHATTERJEE (R- 1,2,3) SC, REVENUE
23	I.A.(Civil)/1935/2022 CAVT. NO.06732/022, FIXED, CAVT./673/2022 in WA/8026/2022	SANJAI KUMAR MAHANTA Versus BHAGWAN PATOR AND 22 ORS.	MR. K N CHOUDHURY MR. D J DAS MR. D J DAS MS N MAHANTA MS N MAHANTA N GAUTAM	GA, ASSAM MR D K DAS MR D MAHANTA MR D MAHANTA MR H BETALA SC, WPT AND BC FOR CAVEATOR SC, IRRIGATION SC. WATER RESOURCE DEPTT.
	WITH WA/8026/2022 (Filing Number)	SANJAI KUMAR MAHANTA Versus BHAGWAN PATOR AND 22 ORS. B	MR. K N CHOUDHURY	
24	I.A.(Civil)/2033/2022 CAVT. NO.07242/022, B/O, CAVT./724/2022 in WA/8235/2022	IVY GOHAIN DASGUPTA Versus BHAGWAN PATOR AND 11 ORS.	MR. K N CHOUDHURY MR. S K GOSWAMI MR. D J DAS N GAUTAM	GA, ASSAM MR DEBA SARMAH MS N SHYAM SC, WPT AND BC FOR CAVEATOR SC. WATER RESOURCE DEPTT.
	WITH WA/8235/2022 (Filing Number)	IVY GOHAIN DASGUPTA Versus BHAGWAN PATOR AND 11 ORS. B	MR. K N CHOUDHURY	
HEARING				
25	W.P.(Cri.)/9/2017 FIXED	SMT. BOHAGI CHUTIA and ANR. Versus THE UNION OF INDIA and 9 ORS.	MR.A C BORBORA MR.N SAIKIA MR.M DAS MR.N SMITH MR.N SAIKIA	MR. S C KEYAL GA, ASSAM C.G.C. MRS.A DASS ASSTT.S.G.I. GA, AP
26	WP(C)/4113/2017	M/S. SAKSHI AGRO BEVERAGE Versus THE STATE OF ASSAM and 5 ORS.	MR.S K KEJRIWAL MRSS KEJRIWAL	MR B D DAS (R2) GA, ASSAM MR H K SARMA (R2) SC, APDCL MR. P N GOSWAMI MR. D NATH (R2) SC, A E R C ASSTT.S.G.I.
27	WITH WP(C)/4120/2017	SILVER DROP FOOD and BEVERAGES P LTD. Versus THE STATE OF ASSAM and 4 ORS.	MR.S K KEJRIWAL MRSS KEJRIWAL	GA, ASSAM C.G.C. SC, APDCL MRS.A DASS ASSTT.S.G.I.
28	PIL/76/2018	EARLY BIRDS AND ANR. Versus THE STATE OF ASSAM AND 14 ORS.	MR A K DAS MS. S HAZARIKA MR P BHARDWAJ MR. P BARUAH MS. C SARMA	GA, ASSAM MR. K P PATHAK SC, F.DEPTT. SC, BTC ASSTT.S.G.I.

29	WA/206/2018 FIXED	JADUMONI NATH AND 28 ORS Versus THE STATE OF ASSAM AN 3 ORS	MR. M K CHOUDHURY MR. S H SIKDAR MR MINTU SAIKIA	MR. B GOGOI SC, HEALTH
30	WA/291/2018 FIXED	LUBI INDUSTRIES LLP Versus STATE OF ASSAM AND 10 ORS	MR. K N CHOUDHURY MR. R BARUAH MR. J PATOWARY MR. N M DUTTA MR D J DAS MR. M PHUKAN	GA, ASSAM
31	WP(C)/2919/2018	PRAFULLA GOVINDA BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM DR R C BORPATRA GOHAIN(ADV. GEN)
32	WP(C)/3590/2018	ASEB AUDIT AND ACCOUNTS SERVICE ASSOCIATION Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 2 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	SC, APDCL
33	WA/211/2019 FIXED, WITH WP(C)/3117/2012 (D/O)	DIPALI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR A M MAZUMDAR MD R ISLAM MR D N SARMA S K DAS	SC, SEC. EDU. MR. B TALUKDAR SC, FINANCE
34	Review.Pet./78/2021 FIXED, WITH WP(C)/3858/2020 (D/O)	MUSLEMUDDIN @ MUSLIM SHEIKH Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. A Z AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
35	WA/110/2022 FIXED	MITHUN PAUL Versus THE STATE OF ASSAM AND 6 ORS .	MR. S K MEDHI	SC, HIGHER EDU MRS. R DEVI (r-6) MR. J LASKAR (R-5) MR F Z MAZUMDER (r-6) MR R DAS
36	WA/151/2022 FIXED	SANJEEV SUR AND 8 ORS. Versus OIL INDIA LTD. AND ANR.	MR. T DEURI MR A ATREYA	SC, OIL
37	WA/190/2022 FIXED	M/S D.G. RAJ HIGHWAY SERVICES AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR. K GOGOI MR. K GOGOI SC, NF RLY
	WITH I.A.(Civil)/1551/2022 in WA/190/2022	M/S D.G. RAJ HIGHWAY SERVICES AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 28/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 2

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE DIVISION BENCH-II, SPECIAL
DIVISION BENCH AND SINGLE BENCH
OF HONOURABLE MR. JUSTICE S.SHYAM
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/5873/2006 FIXED	REGISTRAR GENERAL OF GAUHATI HIGH COURT Versus THE UNION OF INDIA and ORS	MR. N DUTTA(AMICUS CURIAE) D K MISHRA(AMICUS CURIAE	GA, ASSAM AG,AP AG, ASSAM AG, MIZORAM AG, NAGALAND
	WITH			
2	WP(C)/5373/2006	IN RE - THE GOVERNMENT OF ASSAM and ORS Versus XXX	-DO-	GA, ASSAM AG, ASSAM SC, F.DEPTT.
	WITH			
3	WP(C)/4273/2007	XXX Versus IN RE - THE STATE OF ASSAM and ORS	MR S S DEY	GA, ASSAM
	WITH			
4	WP(C)/4489/2007	XXX Versus IN RE - THE STATE OF ASSAM and ORS	-DO-	GA, ASSAM
	WITH			
5	PIL/31/2011	SHRI TADAR NYAKUM and ANR Versus THE STATE OF ARUNACHAL PRADESH AND ORS	T TAGUM T ULI	MR.D K MISHRA MR.I CHOUDHURY AMICUS CURIAE
	WITH			
6	PIL/62/2011	MAHINDRA HAZARIKA Versus THE STATE OF ASSAM and ANR.	MR.U K NAIR SC, GHC	GA, ASSAM MRS.B GOYAL
	WITH			
7	WP(C)/6424/2011	SHRI GAUTAM BORAH, ADVOCATE Versus THE STATE OF ASSAM AND ORS	AMICUS CURIE MRS.R S CHOUDHURY	GA, ASSAM
	WITH			
8	CRP/165/2016	SHRI KOMDUK LOYA and ANR. Versus SHRI HIKOM LOYA and 2 ORS.	MR.K JINI MR.G KATO MR.B PICHA MR.T T TARA	MR.D PANGING MR.K PERME MR.V JAMOH MR.D SOKI

9 WITH
WP(C)/2865/2016

KANGGONG APANG
Versus
THE STATE OF ARUNACHAL PRADESH
AND 3 ORS

MR.T TAMUT
MR.B TAMING
MR.T OMO
MR.N PADA
MR.K DARANG
MR.D LAJJI

MS.P SANGEETA(R 4)
MR.A PANOR(R 4)
MR.T TATAKR4
MR.O PERME(R 4)
MR.B GADI(R 4)
GA, AP
MR.J KAMDUK(R 4)
MR.O DUGGONG(R 4)
MS.N DANGGEN(R 4)

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THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./283/2018 WITH LCR 5 FILES, P.B.-3, FIXED	BANI KANTA RAY Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY MRS. S ISLAM	PP, ASSAM
2	I.A.(Crl.)/230/2022 WITH LCR 4 FILES, FIXED in Crl.A./93/2022 WITH Crl.A./93/2022	HANIF ALI Versus THE STATE OF ASSAM AND ANR. HANIF ALI Versus THE STATE OF ASSAM AND ANR.	MR K BHUYAN MR N ISLAM MR K BHUYAN MR N ISLAM	PP, ASSAM PP, ASSAM
HEARING				
3	Crl.A./297/2016 WITH LCR 6 FILES, P.B.-2	SRI PRADIP BHARALI Versus STATE OF ASSAM and ANR	MR.S SHARMA MR.J ALI MS.P TALUKDAR MR.M P SARMA MS.B M CHETRI	PP, ASSAM
4	Crl.A./53/2017 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	HIRENDRA BISWAS Versus THE STATE OF ASSAM and ANR	MR.S RAHMAN MR. S D PURKAYASTHA, AMICUS CURIAE	MR. A PAUL (r-2) PP, ASSAM
5	CRL.A(J)/109/2018 WITH OFFICE NOTE, LCR 3 FILES, P.B.-2, FIXED	MD. ASADUL ALI Versus THE STATE OF ASSAM	MS. BIJITA SARMA, AMICUS CURIAE	PP, ASSAM
6	Review.Pet./85/2021 WP(C) 3091/2017(D/O), FIXED	HANUFA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. A MANNAF MD A S ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	Crl.A./147/2021 WITH LCR 5 FILES, P.B.-2	DHANJIT TALUKDAR AND ANR Versus THE STATE OF ASSAM AND ANR.	MR S C PANDIT MD S ULLAH	MS. L BARMAN (R-2) MR P P PHUKAN (R-2) PP, ASSAM MR H BARMAN (R-2)

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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 61), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

1	WP(C)/4329/2022 FIXED	RAJIB KUMAR ROY Versus THE STATE OF ASSAM AND 5 ORS	MRS M BARMAN MR. A DAS	SC, ELEM. EDU GA, ASSAM
2	WP(C)/4336/2022 FIXED	HIMANTAJYOTI SONOWAL Versus THE STATE OF ASSAM AND 3 ORS	MR N N UPADHYAYA MR. B B KAKATI E. YANTHAN	SC, ELEM. EDU GA, ASSAM
3	WP(C)/4493/2022 FIXED	PALLAB SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MS. S KANUNGOE MS. J CHETTRY MS. N THAPA	SC, SEC. EDU. GA, ASSAM

ORDER (STAY VACATING)

4	I.A.(Civil)/790/2022 B/O in WP(C)/7351/2021 WITH WP(C)/7351/2021	SMTI. RUPAMONI ROBIDAS Versus RANJIT KARMAKAR AND 5 ORS. RANJIT KARMAKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. P BORDOLOI (R-6) MR K J SAIKIA (R-6) MR J PAYENG MR A DEY	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM MR. P J SAIKIA (R-6) MR. P BORDOLOI (R-6) MR K J SAIKIA (R-6)
5	I.A.(Civil)/1258/2022 FIXED in WP(C)/877/2021 WITH WP(C)/877/2021 CAVT. NO. 00762/021,	GOVERNING BODY, Versus DR. MANOJ KUMAR PAUL AND 2 ORS DR. MANOJ KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. B CHAKRABORTY MR. S CHAKRABORTY	SC, HIGHER EDU MR. A DHAR MD F FARIDI FOR CAVEATOR
6	WP(C)/2870/2019 CAVT. NO. 0254/2019 WITH	MANOJ KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MR. S CHAKRABORTY MR S HUSSAIN	SC, HIGHER EDU MR. A DHAR MD F FARIDI FOR CAVEATOR
7	WP(C)/8333/2019 CAVT. NO. 1076/2019	MANOJ KUMAR PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MR S CHAKRABORTY MR S HUSSAIN	SC, HIGHER EDU MR. A DHAR FOR CAVEATOR

8	WITH WP(C)/5529/2020 CAVT. NO. 07352/020,	DR. MANOJ KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR B CHAKRAVORTY MR. S CHAKRABORTY MR D K BHATTACHARYYA	SC, HIGHER EDU MR. A DHAR MISS S ROY MD F FARIDI FOR CAVEATOR MR. A M AHMED
9	I.A.(Civil)/1982/2022 FIXED in WP(C)/3856/2022	THE GOVERNING BODY (G.B) OF DHEMAJI COMMERCE COLLEGE Versus KHAGEN KACHARI AND 3 ORS.	MR C BARUAH MR. B BARUAH	MR. A M AHMED
	WITH WP(C)/3856/2022	KHAGEN KACHARI Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MR. A M AHMED MR. R A CHOUDHURY MS R DEKA P. GHOSH	SC, HIGHER EDU MR C BARUAH (R-3) MR. B BARUAH (R-3) MR S HUSSAIN (R-4)
<u>ADMISSION</u>				
10	WP(C)/282/2018 FIXED	SUMANA SAHA Versus THE STATE OF ASSAM	MR. M DEKA MR. S. RAHMAN MR. MD S HOQUE MS. S N RENGMA	MR. A DEKA (SC, SECONDARY EDU. DEPT.)
11	WP(C)/5530/2020 FIXED	PRAMILA MEDHI Versus THE STATE OF ASSAM AND 7 ORS	MR H DAS	SC, ELEM. EDU MR S CHAUHAN (R-8) MR. A R SHOME (R-8)
12	WP(C)/2177/2021 FIXED	JIMPI BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, ELEM. EDU SC, SCERT, ASSAM MR. N C DAS (R 4) MR. A DAS (R 4)
	WITH I.A.(Civil)/1070/2021 in WP(C)/2177/2021	HEM CHANDRA RABHA Versus JIMPI BORAH AND 3 ORS	MR. N C DAS MR. A DAS	SC, ELEM. EDU SC, SCERT, ASSAM MR A D CHOUDHURY
13	WP(C)/5506/2021 FIXED	HEM KANTA PHUKAN AND 11 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, AG MR. S K MEDHI (R-2)
14	WP(C)/6493/2021 FIXED	SANDIP KAR PURKAYASTHA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU
15	WP(C)/7212/2021 FIXED	MONDAL BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. R DE MR. P NEOG	SC, ELEM. EDU GA, ASSAM
16	WP(C)/7214/2021 FIXED	JUNU BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. R DE MR. P NEOG	SC, ELEM. EDU GA, ASSAM
17	WP(C)/278/2022 FIXED	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MR. R MAJUMDAR MR D BANIA MR. P S BISWAS MS. R DEVI	SC, SEC. EDU. MR. A DEKA (r-5)
<u>ORDERS</u>				
18	WP(C)/1130/2017 FIXED	LACHIT BORTHAKUR Versus DIBRUGARH UNIVERSITY and ANR.	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	GA, ASSAM MR.A DAS
19	WP(C)/141/2022 FIXED	ANJARUL AZAM FAKIR AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MRS H B GOHAIN	SC, HIGHER EDU
20	WP(C)/4301/2022 FIXED	DR. RAMA PRASAD BISWAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, HIGHER EDU SC, AG SC, ASSAM UNIVERSITY
<u>HEARING</u>				
21	MACApp./46/2017 WITH LCR, QUANTUM	SRI SANKAR KONWAR Versus SRI RUPANKAR CHOUDHURY and ANR	MR.M TALUKDAR MS.D KALITA	MS.S ROYR-2

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LEAVE NOTE OF ADVOCATES FOR 28/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
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13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR M J QUADIR	29-07-2022	To	05-08-2022
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19)	MR A KAKOTI	29-07-2022	To	06-08-2022
20)	MR. R HUSSAIN	28-07-2022	To	29-07-2022
21)	MS. D GHOSH	27-07-2022	To	29-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Thursday,28th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/315/2018 B/O, WITH LCR	HASNA BHANU Versus THE UNION OF INDIA	MS. D GHOSH MS. A MAHANTA MS. N DEKA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
2	WP(C)/3274/2018 B/O	DRUPADI @ DURPADI NAMA DAS AND 5 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR D BARMAN MR. K LAHKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/2377/2022 FIXED, WITH LCR	MUSSTT TARA BHANU BIBI @ TARA BANU Versus THE UNION OF INDIA AND 6 ORS	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR N AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
HEARING				
4	WP(C)/6294/2016 FIXED, WITH LCR	GOIRUN BIBI Versus THE UNION OF INDIA and 4 ORS	MR.S H SIKDAR	GA, ASSAM MR. A KALITA (SPECIAL COUNSEL F.T.) ASSTT.S.G.I.
5	WP(C)/3378/2018 FIXED, WITH LCR	IDRISH ALI AND 5 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MS. Z A ASADIA MR A HUSSAIN MR M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/4116/2018 WITH LCR	REENA GOPE Versus UNION OF INDIA AND 7 ORS.	MR. R PHUKAN MR. S BHATTACHARJEE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/7107/2018 FIXED, WITH LCR	MOINUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR S HOQUE MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

8	WP(C)/7585/2018 WITH LCR	ALIMUDDIN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
9	WP(C)/324/2019 WITH LCR	AMBI KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED MR. M HASHAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/8416/2019 WITH LCR	SULTAN MAMUD @ SULTAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	WP(C)/3584/2021 WITH LCR	RIAZUDDIN Versus THE UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MR. A H ALAMGIR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/1953/2022 WITH LCR	MD. MOIN UDDIN CHOUDHURY @ MONI CHOUDHURY Versus THE UNION OF INDIA AND 6 ORS	MS. M R DEVI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH			
13	WP(C)/7213/2018	KUTUB UDDIN CHOWDHURY Versus THE UNION OF INDIA AND 5 ORS	MR. J C GOGOI MR S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/2941/2022 FIXED, WITH LCR	ABDUR ROSHID MONDAL Versus THE UNION OF INDIA AND 12 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH			
15	WP(C)/2763/2022 WITH LCR	MD. EFTIKAR BHUYAN @ MUNNA ALIBHUYAN Versus THE UNION OF INDIA AND 10 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH			
16	WP(C)/2843/2022 WITH LCR	ABED ALI Versus THE UNION OF INDIA AND 10 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH			
17	WP(C)/3119/2022 WITH LCR	ASHAD ALI MONDAL Versus THE UNION OF INDIA AND 12 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 28/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
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21)	MS. D GHOSH	27-07-2022	To	29-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,28th July 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/4128/2022 FIXED	GIRINDRA NATH BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	SC, P AND R.D.
<u>ADMISSION</u>				
2	WP(C)/5149/2016 FIXED	RAJ KR. MANTA Versus THE STATE OF ASSAM AND 4 ORS	MS.R DEKA MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MRS.V L SINGH(R-4) MS.H DASR-4 SC, PWD (NH)
3	WP(C)/5476/2018 FIXED	PRADIP KR. SARKAR AND 96 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. P S DEKA MR. B J TALUKDAR MR. P TALUKDAR MS A BEGUM MR. D J DAS N GAUTAM MR. D K BHAGAWATI	MR H GUPTA (CGC, R3 & R4) SC, HEALTH AND F W ASSTT.S.G.I. SC, NRHM
4	WP(C)/4493/2019 FIXED	GAJEN DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. J. I. BORBHUIYA MS. F. BEGUM MR. L. MOHAN MRS. B. CHAKRABORTY	GA, ASSAM MR R DHAR (SC, HANDLOOM & TEXTILE DEPARTMENT) MR ABU JAHID
<u>ORDERS</u>				
5	WP(C)/367/2022 CAVT. NO.00322/022, FIXED	PRABIR CHANDRA KAKATI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS MR. N K NEOG	GA, ASSAM MR. D C BORAH (r-5) MR. B GOGOI MR P NAYAK ASSTT.S.G.I. FOR CAVEATOR SC, UPSC
<u>HEARING</u>				

6	WP(C)/997/2010 FIXED	TILAK NATH Versus THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MR.P J SAIKIA MR.L N DIHINGIA MR.S HAQUE MR.M PHUKAN MR. P DUTTA MS.A BARUA	GA, ASSAM MR.A K PURKAYASTHA MR. M NATH (R-12,16,19) MR.S CHAMARIA MR.M J BARUAH MR. D P BORAH (R-12,16,19) MR.J A AHMED MS. S SAIKIA MRS.N CHANDAK (AGARWAL) MR.S CHANDA MR.M PHUKON
	WITH I.A.(Civil)/749/2021 in WP(C)/997/2010	TILAK NATH Versus THE STATE OF ASSAM AND 18 ORS.	MR. T J MAHANTA	GA, ASSAM
	WITH I.A.(Civil)/1855/2021 in WP(C)/997/2010	SHRI BIPUL DUTTA AND ANR. Versus TILAK NATH AND 17 ORS.	MR. D P BORAH	MR. M PHUKAN SC, INDUSTRIES AND COMMERCE
	WITH I.A.(Civil)/82/2022 in WP(C)/997/2010	SRI MUKUL GOSWAMI AND 3 ORS. Versus TILAK NATH AND 14 ORS		MR. T J MAHANTA MR. M PHUKAN MR. P DUTTA MR. A KALITA SC, INDUSTRIES
7	WITH WP(C)/5850/2013	DIGANTA BARUAH and 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.N DUTTA MR.N N B CHOUDHURY MR.S SARMA MR.B PADUN MR.M P CHOUDHURY MR.S BARTHAKUR MR.A BORGHAIN	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE
	WITH I.A.(Civil)/67/2022 in WP(C)/5850/2013	DIGANTA BARUAH AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N N B CHOUDHURY MR. M DEWAN	GA, ASSAM SC, INDUSTRIES AND COMMERCE
8	WITH WP(C)/5855/2013	DILIP KUMAR BASUMATARY and 15 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.N DUTTA MR.N N B CHOUDHURY MR.S SARMA MR.B PADUN MR.M P CHOUDHURY MR.S BORTHAKUR MR.A BORGHAIN	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE
	WITH I.A.(Civil)/1165/2021 in WP(C)/5855/2013	DILIP KUMAR BASUMATARY AND 12 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR.N N B CHOUDHURY	GA, ASSAM SC, INDUSTRIES AND COMMERCE
9	WITH WP(C)/5998/2013	HARSHAJIT CHOUDHURY and 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR.R THAKURIA MR.S CHAKRABARTY MR.L P SHARMA	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE
10	MACApp./266/2015 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI BHUMIKA DEVI and ANR	MR.R GOSWAMI MR. I ALAM MS.M SAIKIA	
11	WP(C)/4517/2017 FIXED	SATYAJIT CHOUDHURY Versus THE UNION OF INDIA and 3 ORS.	MR.M KALITA MR.J HATIMURIA	MR.R P KAKOTI(Sr. Adv.)(R- 2&3) MR.S SUTRADHARR- 2and3 SC, IIT
12	WP(C)/619/2018	NO. G/94193F HAV/GD SOAN SINGH Versus THE UNION OF INDIA	P N SARMA MR. A R TAHBILDAR	MR. M PHUKAN, R MR. K GOGOI (C.G.C.) ASSTT.S.G.I.

13	WITH WP(C)/547/2018	NO. G/94115K HAV/GD REBADHAR JOSHI Versus THE UNION OF INDIA	MR. P N SHARMA MR. A R TAHBILDAR	MRS. A GAYAN MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I.
14	WITH WP(C)/580/2018	NO.G/94167A HAV/GD JAI SINGH Versus THE UNION OF INDIA	P R SARMA MR. A R TAHBILDAR	MS. B SARMA ASSTT.S.G.I.
15	WP(C)/5540/2019	NAZRUL HAQUE LASKAR AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S ROY MR. M H LASKAR	SC, PNRD SC, FINANCE DEPTT.
16	WP(C)/470/2020	MITHU NATH AND 28 ORS. Versus THE STATE OF ASSAM AND 19 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
17	WITH WP(C)/577/2020	DIGANTA KUMAR DEKA AND 194 ORS. Versus THE STATE OF ASSAM AND 24 ORS.	MR M J QUADIR MR. K MIRA	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
	WITH I.A.(Civil)/611/2020 in WP(C)/577/2020	DIGANTA KUMAR DEKA AND 196 ORS. Versus THE STATE OF ASSAM AND 27 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, NRC
18	WITH WP(C)/2831/2021	BIPLAB KUMAR MEDHI AND 251 ORS Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM SC, NRC MR. A K DUTTA MR. A K DUTTA ASSTT.S.G.I.
19	WITH WP(C)/6140/2021	SADANANDA BORAH AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, NRC SR. GA, ASSAM
20	WP(C)/3189/2021	ASSAM LAND AND REVENUE OFFICERS ASSOCIATION (ALRSOA) AND ANR. Versus THE STATE OF ASSAM AND 126 ORS.	MR N DUTTA MR. P MAHANTA MS S SARMA HAZARIKA MR. R B GOHAIN MR. D J DAS	GA, ASSAM SC, APSC MR. D P BORAH (R-100) MR. I CHOUDHURY (R-115, 116) MR B PAUL (R-100) RAJIB LUSHAN CHUTIA (R- 115, 116) SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 28/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
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7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
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14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR M J QUADIR	29-07-2022	To	05-08-2022
16)	MR. A K PURKAYASTHA	27-07-2022	To	28-07-2022
17)	MR. S SHARMA	27-07-2022	To	28-07-2022

18)	MR B KAUSHIK	27-07-2022	To	03-08-2022
19)	MR A KAKOTI	29-07-2022	To	06-08-2022
20)	MR. R HUSSAIN	28-07-2022	To	29-07-2022
21)	MS. D GHOSH	27-07-2022	To	29-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,28th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3432/2021 FIXED	ABDUS SATTAR Versus THE STATE OF ASSAM AND 15 ORS.	MR. P RAHMAN MR S ISLAM	SC, PNRD GA, ASSAM MR M J QUADIR (R- 9 TO 16) MR. A M KHAN (r-10,14) MR A HAQUE (r-10,14) MR. A A MONDAL (R- 9 TO 16) MR S HUSSAIN (R- 9 TO 16)
2	WP(C)/54/2022 FIXED	M/S SUNRISE ENTERPRISE Versus THE UNION OF INDIA AND 7 ORS	MR H R A CHOUDHURY MR. M DUTTA MS S DEV MR. M A CHOUDHURY MR J MAHANTA	GA, ASSAM ASSTT.S.G.I. SC, PWD
3	WITH WP(C)/2495/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR. A C SARMA MR G BHARADWAJ MR B DEORI
4	WITH WP(C)/2525/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR. M DUTTA MR. M A CHOUDHURY
	WITH I.A.(Civil)/1680/2021 in WP(C)/2525/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS		SC, PWD ROAD ASSTT.S.G.I.
5	WITH WP(C)/2626/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
	WITH I.A.(Civil)/1681/2021 in WP(C)/2626/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS E		SC, PWD ROAD ASSTT.S.G.I.

6	WITH WP(C)/2656/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
	WITH I.A.(Civil)/1683/2021 in WP(C)/2656/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS		SC, PWD ROAD ASSTT.S.G.I.
7	WITH WP(C)/2674/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
	WITH I.A.(Civil)/1685/2021 in WP(C)/2674/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS		SC, PWD ROAD ASSTT.S.G.I.
8	WITH WP(C)/7371/2021	M/S SUNRISE ENTERPRISE Versus THE UNION OF INDIA AND 7 ORS	MR. M DUTTA MS S DEV MR. M A CHOUDHURY	GA, ASSAM MR. A K DUTTA MR J MAHANTA ASSTT.S.G.I. SC, PWD
9	WITH WP(C)/41/2022	MD MAHSEN ALI Versus THE UNION OF INDIA AND 7 ORS	MR H R A CHOUDHURY MR. M DUTTA MS S DEV MR. M A CHOUDHURY MR J MAHANTA	GA, ASSAM ASSTT.S.G.I. SC, PWD
10	WP(C)/1505/2022 FIXED	AANYA SOCIAL SERVICE ORGANISATION Versus THE STATE OF ASSAM AND ANR	MR. P MAJUMDAR	SC, ELEM. EDU SC, SSA (R-2)
11	WITH WP(C)/1532/2022	NAV PRAYAS (REGD NGO) Versus THE STATE OF ASSAM AND ANR	MR. P MAJUMDAR	SC, ELEM. EDU
12	WP(C)/4404/2022 FIXED	SANJIT DEBNATH Versus THE STATE OF ASSAM AND 7 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM	SC, CO OP GA, ASSAM
	WITH I.A.(Civil)/1972/2022 in WP(C)/4404/2022	NIKHIL DEBNATH AND ANR. Versus SANJIT DEBNATH AND 8 ORS.	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR A HAQUE	SC. CO. OP. MR. S CHOUHAN
<u>ORDERS</u>				
13	WP(C)/5695/2014 FIXED	SK. GIASUDDIN Versus THE UNION OF INDIA and 4 ORS	MR A N AHMED	MR.S C KEYAL MRD C CHAKRABORTY ASSTT.S.G.I. SC, CENTRAL EXCISE CUSTOMS
14	WP(C)/1754/2015 FIXED	XXX XXX XXX Versus IN RE - THE GOVERNMENT OF ASSAM and 3 ANR.	MR. S S DEY (AMICUS CURIAE) SC, GHC	GA, ASSAM MR. U K NAIR (SR. SC, F.T) MR. R BORPUJARI (SC, FINANCE DEPTT.) MS. A GAYAN, CGC MR. D MAZUMDAR (ADDL GA, ASSAM) MR H K DAS, SC, GHC MR. C CHOUDHURY MR. B K CHTERI (SR. GA, ASSAM)

15	WP(C)/4495/2022 CAVT. NO.07322/022, FIXED	PRABIN KUMAR DEORI AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. A BHATTACHARJEE MR. D J KAPIL	GA, ASSAM MR. P HAZARIKA MR. R DHAR, SC, WPT AND BC SC, DEORI AUTONOMOUS COUNCIL FOR CAVEATOR SC, ASEC
HEARING				
16	WP(C)/6231/2012 WITH I.A.(C)3988/2019(D/O) I.A.(C)4374/2018(D/O) WITH	SAILEN KONWAR DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR.N DUTTA MR.S SARMA MS.B BHUYAN	GA, ASSAM
17	WP(C)/6534/2015 WITH	JOGESWAR BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR.V RAJKHOWA MR.S BORTHAKUR	GA, ASSAM
18	WP(C)/2513/2017 WITH	DULU AHMED Versus THE STATE OF ASSAM and 3 ORS.	MR R CHAKRAVORTY MR.P K KALITA MR.P K KALITA MR.N DAS MR N Z CHOUDHURY	GA, ASSAM
19	WP(C)/3267/2017 WITH	UTPAL BHUYAN Versus THE STATE OF ASSAM and 3 ORS.	MR.S MITRA MR.A MITRA	GA, ASSAM
20	WP(C)/5733/2017 WITH	RANA SAIDUR ZAMAN Versus THE STATE OF ASSAM and 6 ORS.	MR.K N CHOUDHURY MR.R M DEKA MR.D DAS MS.R KAKATI	GA, ASSAM
21	WP(C)/4173/2020 WITH	RANA SAIDUR ZAMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	GA, ASSAM
22	WP(C)/4962/2021 WITH	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MS F BEGUM	GA, ASSAM
23	WP(C)/807/2022 WITH	ACHYUT SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. A SARMA	GA, ASSAM
24	WP(C)/1473/2022	DERAJUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. K BORUAH MR G DEKA	GA, ASSAM
25	Co.Pet./5/2015	M/S EASTWEST PROJECTS Versus M/S CALCOM CEMENT INDIA LIMITED	DR. A SARAF MR.R SARMA MS.J GOGOI MR.K GOSWAMI MR. P BARUAH	MS.M HAZARIKA MR. S R GOGOI MR. R C DAS MR. K SINGH S C DAS MR. R GOGOI MR P BURAGOHAIN
26	MACApp./187/2016 WITH LCR	THE IFFKO- TOKIO GENERAL INSURANCE COMPANY LTD Versus SRI RAM BAHADUR CHETRY and 4 ORS	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR.A ROSHID MR T H HAZARIKA MR.S SHARMA MS.B M CHETRI MR.M P SARMA
27	WP(C)/268/2017 WITH LCR	MOHIR UDDIN CHOUDHURY Versus THE CHIEF MANAGER, POWERGRID CORPN. OF INDIA LTD.PGCIL and 4 ORS.	MR.S ROY MR.M H LASKAR MR. S ALAM	MR. N C DAS GA, ASSAM MS. M DEVI (R-1, 2)

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LEAVE NOTE OF ADVOCATES FOR 28/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR M J QUADIR	29-07-2022	To	05-08-2022
16)	MR. A K PURKAYASTHA	27-07-2022	To	28-07-2022
17)	MR. S SHARMA	27-07-2022	To	28-07-2022
18)	MR B KAUSHIK	27-07-2022	To	03-08-2022
19)	MR A KAKOTI	29-07-2022	To	06-08-2022
20)	MR. R HUSSAIN	28-07-2022	To	29-07-2022
21)	MS. D GHOSH	27-07-2022	To	29-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 8

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE SINGLE BENCHES WILL SIT AFTER
RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./178/2019 WITH WP(C)/7315/2016 (D/O)	FULBAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	Review.Pet./31/2020 WITH WP(C)/3189/2016 (D/O), LCR	ELIZA BEGUM @ ELIZA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	Review.Pet./71/2020 WITH WP(C)/6826/2018 (D/O)	MUSSTT. KARIMON NESSA AND 4 ORS Versus UNION OF INDIA AND 5 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 28/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR M J QUADIR	29-07-2022	To	05-08-2022
16)	MR. A K PURKAYASTHA	27-07-2022	To	28-07-2022
17)	MR. S SHARMA	27-07-2022	To	28-07-2022

18)	MR B KAUSHIK	27-07-2022	To	03-08-2022
19)	MR A KAKOTI	29-07-2022	To	06-08-2022
20)	MR. R HUSSAIN	28-07-2022	To	29-07-2022
21)	MS. D GHOSH	27-07-2022	To	29-07-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/530/2022 BY SLIP, AT 2:00 P.M.	SUNITA AGARWAL Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
	WITH			
2	WP(C)/764/2022	KANTA DIDWANIA Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA	DR. A SARAF MR. A GOYAL	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
	WITH			
3	WP(C)/765/2022	KAVITA DIDWANIA Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA	DR. A SARAF MR. A GOYAL	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
	WITH			
4	WP(C)/766/2022	ANKITA DIDWANIA Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
	WITH I.A.(Civil)/1524/2022 in WP(C)/766/2022	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR Versus ANKITA DIDWANIA		
	WITH			
5	WP(C)/767/2022	NIRMALA DIDWANIA Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR A SARAF MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
	WITH			
6	WP(C)/852/2022	SWETA DIDWANIA Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS. S NEWAR MR D KHAN SC, SEBI
	WITH			
7	WP(C)/1179/2022	SMT. ROSHNI DIDWANIA Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA	DR. A SARAF MR. A GOYAL	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI

8	WITH WP(C)/1427/2022	USHA DEVI AGARWAL Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
9	WITH WP(C)/1434/2022	SANDEEP AGARWAL Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
10	WITH WP(C)/1455/2022	BANDANA AGARWAL Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR (B)	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
11	WITH WP(C)/1533/2022	SANJAY AGARWAL Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
<u>ADMISSION</u>				
12	WP(C)/2002/2017 FIXED	KAMAKHYA MEDHI Versus CENTRAL BANK OF INDIA and 4 ORS.	MR. M NATH MS.B SARKAR MS.T ROY MR. A BHATTACHARJEE MR.P K DEBROY MR.S DEY MRS I BEGUM	C.G.C. MR.S CHAMARIA(SC,CENTRAL BANK OF INDIA) MR.M PHUKAN(R-5) ASSTT.S.G.I.
13	WP(C)/7342/2017 FIXED	DIPANKAR DAS Versus THE UNION OF INDIA and 5 ORS.	MS. R R RAJKUMARI MR. A AHMED MS. D GOSWAMI	MR.R P KAKOTI(Sr.Adv.) (R-2) MS. N SHYAMAL (R-3) MR G N SAHEWALLA (R-4) MR. S SAIKIA MR. U K NAIR (R-3) MR. A CHAMUAH (R-5) MR. P SAIKIA MR A B DEY (R4) MR.S SUTRADHAR (R-2) SC, IIT MS. P TAMULI MR. N J GOGOI MS. P BORGOHAIN (R-3)
14	WITH I.A.(Civil)/1453/2018 in WP(C)/7342/2017	SHRI DIPANKAR DAS Versus THE UNION OF INDIA AND 3 ORS	MR. A AHMED MS. R R RAJKUMARI MS. D GOSWAMI	ASSTT.S.G.I. SC, IIT
14	WP(C)/1492/2018 FIXED	ALL ASSAM FISHERY OFFICIALS' TECHNICAL ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR R KARIM	MR. R K TALUKDAR (SC, APSC) MR. D NATH (ADDL. SR. GA, ASSAM)
15	WITH I.A.(Civil)/769/2022 in WP(C)/1492/2018	MAINUL HOQUE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR A HUSSAIN	GA, ASSAM
15	WP(C)/2420/2021 B/O	JITENDAR THAKUR Versus THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA MR. R S MISHRA MS M NIROLA	MR. K GOGOI ASSTT.S.G.I.
<u>ORDERS</u>				
16	Cont.Cas(C)/342/2021 FIXED	MUNINDRA BARMAN AND 9 ORS. Versus RAJESH KEMPRAI AND 3 ORS.	MR. U K NAIR (p-1 to 5) MR. A SARMA MR. D CHOUDHURY (p-1 to 5) MR H KALITA	MR. D SAIKIA (R1-R3) MR. B GOGOI (R1-R3) MR P NAYAK (R1-R3) MR A CHALIHA (R1-R3)

17	I.A.(Civil)/2419/2021 FIXED, WITH WP(C)/2921/2015 (D/O), WP(C)/3196/2015 (D/O), WP(C)/4749/2012 (D/O), WP(C)/5149/2012 (D/O), WP(C)/5888/2012 (D/O), WP(C)/7485/2015 (D/O) in Review.Pet./9/2021 WITH Review.Pet./9/2021	GIRJANANDA GOSWAMI AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MRS. K DEVI MR. U K NAIR MR. P MAHANTA MS S A KHALIFA	SC, SEC. EDU.
		THE STATE OF ASSAM AND ANR. Versus GIRIJANANDA GOSWAMI AND 5 ORS. A	SC, SEC. EDU. MR. D SAIKIA MR S M T CHISTIE MR. N KHATANIAR	MRS. K DEVI MR. R B GOHAIN MS S A KHALIFA
18	WITH Review.Pet./33/2022	THE STATE OF ASSAM AND ANR. Versus THANESWAR DUTTA AND 30 ORS.	SC, SEC. EDU. MR. D SAIKIA MR. R MAZUMDAR	
19	WITH Review.Pet./45/2022	THE STATE OF ASSAM AND ANR. Versus THANESWAR DUTTA AND 37 ORS.	SC, SEC. EDU. MR. R MAJUMDAR	
20	WITH Review.Pet./52/2022	THE STATE OF ASSAM AND ANR. Versus AJIT GOGOI AND 13 ORS.	SC, SEC. EDU. MR. D SAIKIA MR. R MAZUMDAR	
21	WITH Review.Pet./53/2022	THE STATE OF ASSAM AND ANR. Versus MOHENDRA DAS AND 4 ORS.	SC, SEC. EDU. MR. R MAZUMDAR SC. EDU.	
22	WITH Review.Pet./56/2022	THE STATE OF ASSAM AND ANR. Versus TAYAB ALI AND 2 ORS.	MR. D SAIKIA MR. R MAZUMDAR	
HEARING				
23	WP(C)/2861/2013 FIXED	MANISH PURKAYASTHA ALIAS MONISH PURKAYASTHA Versus THE UNION BANK OF INDIA and 5 ORS	MR.S BORTHAKUR MR.U K DEKA MR.V RAJKHOWA	MR.S CHAKRABORTY MSM DEWAN MR.R THAKURIA MR.L P SHARMA
24	WP(C)/5846/2014	RAMESH JARADHARA Versus ASSAM GRAMIN VIKASH BANK HEAD OFFICE BHANGAGARH and 2 ORS.	MR.B K BHATTACHARJEE MS.A CHETIA	MR.S SARMA SC, A G V B
25	WP(C)/6328/2016 FIXED	MOHAN ENTI Versus THE STATE OF ASSAM AND 4 ORS	MR.A M S MAZUMDER MR.A A R KARIM MR.B AHMED	GA, ASSAM MR. A.K. THAKUR, SC, PERSONNEL DEPARTMENT(R-7) MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT., R- 1,2,3,5) MR P NAYAK,SC, FINANCE
26	MACApp./38/2017 WITH LCR (QUANTUM)	SMT SHEPALI BIBI and 3 ORS Versus SRI BHABESH DEKA and ANR	MR.A R AGARWALA MR.N ALAM R K	MS.N MODI(R-2) MR.N KALITA(R-2) MR.S DUTTAR-2 MR.S DUTTA(R-2) MR.C SHARMA(R-2)
27	WP(C)/3/2019	IKBAL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM MR. J HANDIQUE (SC, REVENUE DEPT.)
28	WP(C)/1139/2020	MOKHTAR AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM MR D NATH, SR. GA (STATE RESPONDENT) SC, IRRIGATION
29	WP(C)/5190/2020 FIXED	PURUSUTTAM BHAGAWATI Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	MR. A K BARUAH MR. D BORA MR. M DEY	SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 28/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR M J QUADIR	29-07-2022	To	05-08-2022
16)	MR. A K PURKAYASTHA	27-07-2022	To	28-07-2022
17)	MR. S SHARMA	27-07-2022	To	28-07-2022
18)	MR B KAUSHIK	27-07-2022	To	03-08-2022
19)	MR A KAKOTI	29-07-2022	To	06-08-2022
20)	MR. R HUSSAIN	28-07-2022	To	29-07-2022
21)	MS. D GHOSH	27-07-2022	To	29-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,28th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.A.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1768/2022	MUKUNDA SAHU @NASIR Versus THE STATE OF ASSAM	MR. D BORAH	PP, ASSAM
2	Bail Appln./1769/2022	ASHIKUR RAHMAN Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
3	Bail Appln./1770/2022	SAMSULLAH KHAN @ SAMSULLA KHAN AND ANR. Versus THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
4	Bail Appln./1777/2022	NIRMAL DAS Versus THE STATE OF ASSAM	MR. B CHAKRABORTY MRS P HAZARIKA	PP, ASSAM
5	Bail Appln./1779/2022	LOHIT KALITA AND 2 ORS. Versus THE STATE OF ASSAM	MS. S MAHANTA MR. M MAHANTA	PP, ASSAM
MOTION				
6	AB/2058/2022	ANAR ALI @ ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN	PP, ASSAM
7	AB/2060/2022	RAJU GHOSH AND ANR. Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. I U CHOWDHURY P. GHOSH	PP, ASSAM
8	AB/2061/2022	ABDUL MANNAN AKONDA AND 4 ORS. Versus THE STATE OF ASSAM	MR. A M KHAN MR. A HUSSAIN	PP, ASSAM
9	AB/2063/2022	JOYNUL HAQUE LASKAR Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
10	AB/2064/2022	SULEMAN ALI AHMED Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. I U CHOWDHURY P. GHOSH	PP, ASSAM

11	AB/2069/2022	MD. HABIB SHEIKH @ HABIB SAIKH ALIAS HABIR SHEIKH Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR. P P DAS MR. A H CHOUDHURY	PP, ASSAM
12	AB/2070/2022	KAMAL UDDIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
13	AB/2075/2022	JIARUL HOQUE Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
<u>ADMISSION</u>				
14	CrI.Pet./406/2020 WITH LCR 1 FILE, FIXED	BIDYUT TAMULI Versus THE STATE OF ASSAM AND ANR.	MR Z ALAM MR D SARMA MS. S NAZNEEN MR. D N BORAH	MR. JYOTIRMOY ROY (R-2) MR. B GOGOI MR. R HAZARIKA (R-2) MR. P HAZARIKA (R-2) MR P NAYAK MR. C CHAKRAVARTY (R-2) MR A CHALIHA PP, ASSAM
15	CrI.Pet./428/2021 FIXED	HAREN SARMA Versus THE STATE OF ASSAM AND ANR	MR. S N KRISHNATRAYA	MR G J SAIKIA (R-2) MR. N DAS (R-2) MR S DAS (R-2) PP, ASSAM
16	CrI.A./148/2022	MITHUN BISWAS Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. S DEBNATH	PP, ASSAM
	WITH I.A.(CrI.)/372/2022 in CrI.A./148/2022	MITHUN BISWAS Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. S DEBNATH	PP, ASSAM
17	CrI.A./149/2022	MEHEBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	H A AHMED MR. R ALI MR A S SK	PP, ASSAM
	WITH I.A.(CrI.)/375/2022 in CrI.A./149/2022	MEHEBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	H A AHMED MR. R ALI MR A S SK	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
18	Bail Appln./1464/2022 FIXED	MD. SAMSUL ALI AKAND Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
19	Bail Appln./1637/2022 FIXED	MD. INAMUL HAQUE Versus THE STATE OF ASSAM	MR S H SIKDAR S YESMIN T BORA	PP, ASSAM
20	Bail Appln./1648/2022 FIXED	SHABNAM ARA BEGUM @ SABNAM AND 2 ORS Versus THE STATE OF ASSAM	MR. P DEKA MR A DAS	PP, ASSAM
<u>BAIL HEARING</u>				
21	AB/27/2022	JAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
22	AB/106/2022	MD. MOSTAFIAZUR RAHMAN Versus THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM MS N ISLAM MS. L ISLAM	PP, ASSAM
23	AB/448/2022 FIXED	JOGESWAR TALUKDAR @ JOGESH TALUKDAR AND 5 ORS Versus THE STATE OF ASSAM	MR. R SARMA MR N BORO MR. A H CHOUDHURY	PP, ASSAM
24	AB/803/2022	ABDUL KALAM Versus THE STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM

25	AB/826/2022	MD. NUR ISLAM Versus THE STATE OF ASSAM	MR. D BARUAH MD S ALI MS. T. PAIT	PP, ASSAM
26	AB/995/2022 FIXED	RUPJYOTI MEDHI Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. M ALI	PP, ASSAM
27	AB/1023/2022	PRADIP BORAH Versus THE STATE OF ASSAM	MR A TEWARI MS. C DUTTA MS. K HAZARIKA MS. M BAISHYA	PP, ASSAM
	WITH			
28	AB/1003/2022	ABUL KALAM Versus THE STATE OF ASSAM	MR. N N JHA MS M SAHOO	PP, ASSAM
29	AB/1153/2022	MAYNALUDDIN SK @ MD MAINAL SK AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. N ISLAM MR. M HUSSAIN	PP, ASSAM
30	AB/1249/2022	POONAM VERMA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
31	AB/1305/2022 FIXED	PRITAM JYOTI GOUTAM @ PRITOM Versus THE STATE OF ASSAM	MR. B PHUKAN	PP, ASSAM
32	AB/1460/2022 FIXED	SWAPAN SINGHA AND ANR Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR E AHMED MR A HAI	PP, ASSAM
33	AB/1583/2022	KAUSHIK RAI AND ANR Versus THE STATE OF ASSAM	MR. B HALDAR MR B DEORI	PP, ASSAM
34	AB/1639/2022	ROPHIDONA JALONG Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MR. P TELI	PP, ASSAM
35	AB/1651/2022	SARAT SAIKIA Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MS S KAKATI	PP, ASSAM
36	AB/1711/2022	MAKIBUL ALI @ BABU Versus THE STATE OF ASSAM	MR. D P CHALIHA MD. I AHMED	PP, ASSAM
37	AB/1721/2022	ASADUL HOQUE @ ASHADUL HAQUE Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
38	AB/1752/2022 FIXED.	HARIBHAKTA GHOSH AND ANR Versus THE STATE OF ASSAM	MR. P BORA MR H K SARMA MS K BHATTACHARYYA	PP, ASSAM
39	AB/1782/2022	SOURABH MORE Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. A K DAS	PP, ASSAM
40	AB/1800/2022 FIXED.	ABHI GHOSH AND ANR Versus THE STATE OF ASSAM	MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	PP, ASSAM
41	AB/1805/2022 WITH CASE DIARY	DHARMENDRA SAIKIA Versus THE STATE OF ASSAM	MR. N J DUTTA MR. D BHUYAN	PP, ASSAM
42	AB/1806/2022	NAJMA KHATUN Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
43	AB/1865/2022 FIXED	DR. BANIKANTA SARMA Versus THE STATE OF ASSAM	MR Z KAMAR MS. S B CHOUDHURY	PP, ASSAM
		ORDERS		
44	CrI.L.P./25/2021 WITH OFFICE NOTE, FIXED in CrI.A./7667/2021	MD. JASHIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. A Y CHOUDHURY MR. N H LASKAR MR. T A CHOUDHURY	MR. K A MAZUMDER (r-2) MR E AHMED (r-2) PP, ASSAM

	WITH CrI.A./7667/2021 (Filing Number)	JASHIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR. E	MR. A Y CHOUDHURY	
45	I.A.(CrI.)/376/2022 in CrI.A./5615/2022	SAHADDI SK Versus THE STATE OF ASSAM AND ANR.	MR P K DAS MR. M BARUAH	PP, ASSAM
	WITH CrI.A./5615/2022 (Filing Number)	SAHADDI SK Versus THE STATE OF ASSAM AND ANR. F	MR P K DAS	
	WITH I.A.(CrI.)/5617/2022 (Filing Number)	SAHADDI SK Versus THE STATE OF ASSAM AND ANR. F	MR P K DAS	
		HEARING		
46	CrI.A./15/2020 WITH LCR 6 FILES, B/O	SHAHIDA KHATUN Versus THE STATE OF ASSAM AND ANR	MR. S AHMED MR. S AHMED MS. S A SAIKIA MD Y ALI MR. F R CHOUDHURY	M M RAHMAN(R-2) PP, ASSAM
47	I.A.(CrI.)/470/2020 WITH LCR 9 FILES, FIXED in CrI.A./188/2020	SRI NIPON ROY @ NIPAN ROY Versus THE STATE OF ASSAM AND ANR	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	PP, ASSAM
	WITH CrI.A./188/2020	SRI NIPON ROY @ NIPAN ROY Versus THE STATE OF ASSAM AND ANR	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	PP, ASSAM
48	I.A.(CrI.)/292/2021 WITH LCR 4 FILES, FIXED in CrI.A./124/2021	PRABIN RAJBONGSHI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M SARANIA MD. S U AHMED MS N RAI	PP, ASSAM
	WITH CrI.A./124/2021	PRABIN RAJBONGSHI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M SARANIA MD. S U AHMED MS N RAI	PP, ASSAM
	WITH I.A.(CrI.)/333/2021 in CrI.A./124/2021	PRABIN RAJBONGSHI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M SARANIA MS N RAI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
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21)	MS. D GHOSH	27-07-2022	To	29-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,28th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1766/2022	SANJOY KUMAR CHOUDHURY AND ANR. Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	PP, ASSAM
2	Bail Appln./1772/2022	LAL BADSHA BANIA @ LALU @ LADU Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
3	Bail Appln./1775/2022	MD. RUBUL ALI @ RUBUL ALI Versus THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	PP, ASSAM
4	Bail Appln./1776/2022	RUP MADHURJYA DAS @ ABHIMANYU DAS Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL	PP, ASSAM
5	Bail Appln./1778/2022	ANOWAR ALI @ MD. ANWAR ALI Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	PP, ASSAM
MOTION				
6	Crl.Pet./713/2022	CHAKRADHAR MEDHI Versus SIMA RANI DEKA	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA MR. M SHARMA	
7	Crl.Pet./714/2022	SHIBLU AHMED MAZUMDER AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
8	Crl.Pet./718/2022	BIPUL MECH Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MR D SAIKIA MR. B K DAS MD R ISLAM	PP, ASSAM
9	AB/2066/2022	BIDYAMANI SINGHA Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. J SAIKIA MS. S KAKATI	PP, ASSAM

10	AB/2067/2022	RAKESH DEKA Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
11	AB/2074/2022	MOMINUR ISLAM @ KAWUIA Versus THE STATE OF ASSAM	MR D C NATH M. MONDAL	PP, ASSAM
ADMISSION				
12	CrI.Pet./114/2022 WITH LCR 1 FILE, FIXED	RATAN PAUL AND ANR Versus THE EMPLOYEES STATE INSURANCE CORPORATION	MR. U K BARMAN MR H ALI MR. R KONWAR	SC, ESIC
BAIL HEARING (BA)				
13	Bail Appln./1750/2021 WITH CASE DIARY, BA 2973/2021(D/O)	JITENDRA KUMAR Versus UNION OF INDIA	MS. K MALAKAR MR. A BHATTACHARYA MR A TEWARI MS K TALUKDAR MR. A BHATTACHARJEE	SC, NCB
14	Bail Appln./307/2022 WITH CASE DIARY, FIXED	PADAM BAHADUR SONAR @ RAJEN SONAR Versus THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
15	Bail Appln./883/2022	JAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
16	Bail Appln./904/2022 FIXED	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR M HUSSAIN	MR. P KATAKI(SPL.PP) PP, ASSAM
17	Bail Appln./1108/2022	EJASH NARZARY Versus THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
18	Bail Appln./1118/2022	HORENDRA DEKA Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
19	Bail Appln./1169/2022 FIXED.	NAZNUR AHMED @ NAJNUR AHMED@ MD. FARUK HUSSAIN Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
20	Bail Appln./1448/2022	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
21	Bail Appln./1449/2022	MD. RASHID AHMED Versus THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
22	Bail Appln./1516/2022	MD. JAKIR HUSSAIN Versus NARCOTICS CONTROL BUREAU	MR N J DAS	SC, NCB
23	Bail Appln./1547/2022	MD. CHALENUR ALI, SALENUR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
24	Bail Appln./1549/2022 FIXED	AMAL DAS Versus THE STATE OF ASSAM	MR. T K MISRA	PP, ASSAM
25	Bail Appln./1582/2022	JOINUL UDDIN @ JOYNAL HOQUE Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
26	Bail Appln./1589/2022	SHANKAR DEBNATH AND ANR Versus NARCOTICS CONTROL BUREAU	MR N J DAS	SC, NCB
27	Bail Appln./1657/2022 FIXED	HASINA BEGUM @ HASHNA KHATUN Versus THE STATE OF ASSAM	MR. P BORDOLOI	PP, ASSAM

BAIL HEARING

28	AB/3003/2020	MANAJ KUMAR BRAHMA @ MONO KUMAR BRAHMA Versus THE STATE OF ASSAM	MR. M SARANIA MR H MEDHI MS. I KEITZAR	PP, ASSAM
29	AB/350/2022 FIXED	SOFIKUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
	WITH			
30	AB/351/2022	ABDUL AJID SHEIKH Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
	WITH			
31	AB/1180/2022	KAMARUZZAMAN SK Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
32	AB/809/2022	NUR MOHAMMAD SK Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
33	AB/1640/2022 FIXED.	DEBAJIT DUTTA @ DADUL AND ANR Versus THE STATE OF ASSAM	MR P CHOUDHURY	PP, ASSAM
34	AB/1772/2022 FIXED	ABUL HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
35	AB/1842/2022 FIXED	UTPAL DAS AND 2 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
36	AB/1935/2022 FIXED	GULBAR ALI Versus THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM

ORDERS

37	I.A.(CrI.)/352/2022 in AB/1817/2022	DIPAK DEKA AND 5 ORS Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
	WITH AB/1817/2022	DIPAK DEKA AND 5 ORS Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM

HEARING

38	CrI.Rev.P./13/2016 WITH LCR (ONE FILE).	NORBODIA GOUR Versus THE STATE OF ASSAM AND ANR	MR.B K DAS MR.S ROY MR.M H LASKAR	MR.S C BISWAS(R-2) MR. S MITRA (R-2) MS.J BORAH(R-2) MR. S BISWAS(R-2) MR A K BORO (R-2) PP, ASSAM
39	CrI.Pet./1254/2019 WITH LCR 3 FILES, FIXED	BADRUL ISLAM LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED MR I HOQUE	MR. T U LASKAR MR. N DHAR PP, ASSAM
	WITH			
40	CrI.Pet./1186/2019	MUSSTT. MERABJUN NESSA LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED	MR. T U LASKAR MR. N DHAR PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
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18)	MR B KAUSHIK	27-07-2022	To	03-08-2022
19)	MR A KAKOTI	29-07-2022	To	06-08-2022
20)	MR. R HUSSAIN	28-07-2022	To	29-07-2022
21)	MS. D GHOSH	27-07-2022	To	29-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,28th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3966/2022 FIXED	DINABANDHU NAYAK AND ANR. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION AND 3 ORS.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P MAHANTA MR. R B GOHAIN MR. N MAHAJAN	SC, AFDC
	WITH			
2	WP(C)/2192/2022	MAHMUD HUSSAIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MS M GOGOI	GA, ASSAM SC, AFDC
	WITH			
3	WP(C)/2684/2022	KULEN CHANDRA DAS (KEOT) AND ANR. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION AND 5 ORS.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P MAHANTA MR. R B GOHAIN	SC, AFDC
	WITH			
4	WP(C)/2755/2022	KANAI BISWAS Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL	GA, ASSAM SC, AFDC
	WITH			
5	WP(C)/2783/2022	MAHENDRA DAS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 4 ORS.	MR. R K D CHOUDHURY MS. L DEVI	GA, ASSAM MR. P SARMA, SC, AFDC
	WITH			
6	WP(C)/2786/2022	AJOY BISWAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MRS. U BARUAH MR S KHOUND MR D J MEDHI	SC, AFDC
	WITH			
7	WP(C)/2817/2022	M/S 129 HARIA DABLONG MIN S.S. LTD. AND ANR. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MRS. U BARUAH MR S KHOUND MR D J MEDHI	SC, AFDC

8	WITH WP(C)/2862/2022	BIMAL KRISHNA DAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SC, AFDC
9	WITH WP(C)/2869/2022	RAMESH KR DAS AND ANR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR S KHOUND MS. U BARUAH MR D J MEDHI	SC, AFDC
	WITH I.A.(Civil)/1787/2022 in WP(C)/2869/2022	RAMESH KR DAS AND ANR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR D J MEDHI MRS. U BARUAH MR S KHOUND	SC, AFDC
10	WITH WP(C)/2894/2022	M/S BISHKHOWA MACH DHARA AND UNNAYAN SS LTD AND ANR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS	MR S KHOUND MS. U BARUAH MR D J MEDHI	SC, AFDC
11	WITH WP(C)/2913/2022	M/S VIVEKANANDA ATMA SAHAYAK GOT AND ANR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MRS. U BARUAH MR S KHOUND MR D J MEDHI	SC, AFDC
12	WITH WP(C)/2920/2022	DINABANDHU NAYAK AND ANR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN	SC, AFDC
13	WITH WP(C)/2955/2022	MAHENDRA DAS Versus THE COMMISSIONER AND SECRETARY AND 9 ORS.	MR. R K D CHOUDHURY MS. L DEVI	GA, ASSAM SC, FISHERY
14	WITH WP(C)/2972/2022	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPN. LTD. AND 2 ORS.	MR B SINHA	SC, AFDC
15	WITH WP(C)/2987/2022	KARIMGANJ KALYAN PARISHAD Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 5 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MS. A CHETRY	SC, AFDC
16	WITH WP(C)/3042/2022	BIMAL KRISHNA DAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR. B J GHOSH MR. I ALAM MR. T SK	SC, AFDC
17	WITH WP(C)/3043/2022	SIVA BHUYAN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR J SINGH	GA, ASSAM SC, AFDC
18	WITH WP(C)/3046/2022	RAJIB HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. P GOSWAMI MS N SAIKIA	GA, ASSAM
	WITH I.A.(Civil)/1525/2022 in WP(C)/3046/2022	RAJIB HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. P GOSWAMI MS N SAIKIA	GA, ASSAM MR. P SARMAH SC, AFDC

19	WITH WP(C)/3188/2022	DHUMKAR FISHERMEN COOPERATIVE SOCIETY LTD AND ANR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 2 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	SC, AFDC
20	WITH WP(C)/3348/2022	AKASHI GANGA RURAL DEVELOPMENT NON-GOVT. ORGANIZATION Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, AFDC
21	WITH WP(C)/3891/2022	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 7 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MS S SHARMA	SC, AFDC
22	WITH WP(C)/4202/2022	M/S BILASHIPARA MAHAKUMA FISHERY COOPERATIVE SOCIETY LTD AND ANR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS	MR S KHOUND MR D J MEDHI	MR. A K HUSSAIN, (R.Nos 6) MS S HAZARIKA, (R.Nos 6) MR A HAQUE, (R.Nos 6) SC, AFDC
	WITH I.A.(Civil)/1988/2022 in WP(C)/4202/2022	M/S BILASHIPARA MAHAKUMA FISHERY COOPERATIVE SOCIETY LTD AND ANR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
23	WITH WP(C)/4206/2022	SUNIL HAZARIKA Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
	WITH I.A.(Civil)/1986/2022 in WP(C)/4206/2022	SUNIL HAZARIKA Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
24	WITH WP(C)/4273/2022	DHARANI DAS AND ANR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS (H)	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
	WITH I.A.(Civil)/1985/2022 in WP(C)/4273/2022	DHARANI DAS AND ANR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
25	WITH WP(C)/4346/2022	KANAI BISWAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. B D KONWAR SR. ADV. MR J SINGH	GA, ASSAM SC, AFDC
26	WITH WP(C)/4347/2022	SIVA BHUYAN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR J SINGH	GA, ASSAM SC, AFDC
<u>ADMISSION</u>				
27	WP(C)/4778/2015 B/O	CHAMPAK DEKA and ANR. Versus ASSAM ELECTRICITY GRID CORPORATION LIMITED and 4 ORS	MR. N ALAM MD. A HUSSAIN MR. S U AHMED MS. K JAIN	GA, ASSAM (R4-R5) SC, APDCL (R1-R3) MS. P BHATTACHARJEE (SC, AEGCL)
28	WP(C)/7854/2018 FIXED	ZESMINARA KHATUN @ ZESMINARA BEGUM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR H DAS MR. B C DEKA MS. U HAZARIKA	DR. B AHMED SC, CO OP

29	WP(C)/4783/2019 FIXED	SRI MADHAB BARHAJARA GAON PATHAR PARISALANA SOMMITTEE AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	GA, ASSAM SC, REVENUE
30	WP(C)/5940/2021 FIXED	AMIL KUMAR KALITA Versus THE STATE OF ASSAM AND 23 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. K N CHOUDHURY (r-9 to 25) SC, CO OP GA, ASSAM MR. R M DEKA (r-11 to 34) MS A BEGUM (r-9 to 25)
31	WITH WP(C)/2284/2016	NARENDRA NATH BARMAN Versus THE STATE OF ASSAM AND 8 ORS	MR.J I BORBHUIYA MRS.F BEGUM MS.R DEKA MR.N G KUNDU MR.L MOHAN MRG DEKA MR.K H CHOUDHURY MR.P K R CHOUDHURY	MR.K N CHOUDHURY(R- 7- 9) DR.B AHMED SC, CO-OP. MR.J PATOWARYR- 7-9 MS.R KAKOTI(R- 7-9)
	WITH I.A.(Civil)/1207/2016 in WP(C)/2284/2016	NARENDRA NATH BARMAN Versus THE STATE OF ASSAM AND 8 ORS	MS.R DEKA MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MR.K N CHOUDHURYR- 7-9 DR.B AHMED SC, CO-OP. MR.J PATOWARY(R- 7-9) MS.R KAKOTI(R- 7-9)
32	WITH WP(C)/5648/2017	ANIL KUMAR KALITA Versus THE STATE OF ASSAM and 8 ORS.	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MR.K H CHOUDHURY	MR. K N CHOUDHURY (R7, R8, R9) SC, CO-OP. MISS. R R KAKATI (R7, R8, R9) MR.B AHMED
ORDERS				
33	Review.Pet./58/2021 FIXED, WITH WP(C)/7031/2015 (D/O)	THE STATE OF ASSAM AND 5 ORS. Versus PADUM BORAH AND 3 ORS.	MR. N UPADHAYAY MR. P N GOSWAMI	MR. B BARMAN (r-1 to 4) MRS P P BORAH (r-1 to 4)
34	WP(C)/4377/2022 FIXED	SURUJ JAMAL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/2034/2022 in WP(C)/4377/2022	OMAR ALI AND 3 ORS. Versus SURUJ JAMAL AND 9 ORS	MR. T J MAHANTA MR. B RAHMAN	MR. A R BHUYAN SC, P AND R.D.
35	WITH WP(C)/3320/2022	SIBARAM DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR F K R AHMED MR F A AHMED	SC, P AND R.D.
	WITH I.A.(Civil)/1992/2022 in WP(C)/3320/2022	HANIF ALI AHAMED AND ANR. Versus SIBARAM DEKA AND 7 ORS.	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	MR F K R AHMED
36	WITH WP(C)/3656/2022	BAPAN BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR F K R AHMED MR F A AHMED	SC, P AND R.D.
37	WITH WP(C)/3752/2022	PRIYA NATH NATH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	SC, P AND R.D.
38	WITH WP(C)/3803/2022	MD. MATIN ALI AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	SC, P AND R.D. GA, ASSAM

39	WITH WP(C)/3996/2022	MD. NABI HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR F K R AHMED MR F A AHMED	SC, P AND R.D.
40	WP(C)/4446/2022 FIXED	M/S PURBANCHAL CONSTRUCTION SERVICES AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR D KALITA MS K PHUKAN	SC, WPT AND BC
HEARING				
41	WP(C)/2033/2014	JERICO DETERGENT PVT. LIMITED and ANR. Versus THE UNION OF INDIA and 5 ORS	MR.K AGARWAL MR.K GOSWAMI MR.R R KAUSHIK MS.P BORAH MR.R KAMAN	GA, ASSAM C.G.C. MR.K K PARASARr-1 ASSTT.S.G.I.
42	WP(C)/6222/2014	ON THE DEATH OF SUBHAS CHANDRA MALLICK HIS LEGAL HEIRS AND 17 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.K K MAHANTA(Sr.Adv.) MR. M A SHEIKH MR.K SINGHA MR.K M MAHANTA MS.F INTAZ MR.K U AHMED	SC, NHAI SC, NHAI MR.G PEGU(R-6 & 9) SC, BTADC MR.A BHUYAN
43	WP(C)/5933/2015	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR.P SARMAH MR.D DAS MS.S PHUKAN	MR.H BURAGOHAIN SC, PWD
44	MACApp./309/2018 WITH LCR, FIXED (QUANTUM)	ORIENTAL INSURANCE COMPANY LTD Versus MD ALYAMAN FIRDUS AHMED AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M DUTTA (R1) MR. T CHAKRABORTY (R2) MR. A BORUA (R1)
	WITH I.A.(Civil)/1372/2018 in MACApp./309/2018	ORIENTAL INSURANCE COMPANY LTD Versus MD ALYAMAN FIRDUS AHMED AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

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LEAVE NOTE OF ADVOCATES FOR 28/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
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13)	MS. A DEVI	21-07-2022	To	19-08-2022
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21)	MS. D GHOSH	27-07-2022	To	29-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 13

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 62 TO 120), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3711/2018 B/O	SRI KARTIK NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S P ROY MS. B CHOWDHURY MR A K RAI MS. N RAI MR. T R ROY	SC, HIGHER EDU MR. L N DIHINGIA (R4)
2	WP(C)/6763/2018 FIXED	RANJAN KR. BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA MR. T J MAHANTA MS N BEGUM MR B M DEKA MR. R C SAIKIA MR. K M MAHANTA MR. A BORUA MR D MAHANTA	SC, HIGHER EDU MR. B C DAS (R7) MR. M K CHOUDHURY (R4-R6) MR J H SAIKIA (R7) MR. A CHAMUAH (SC, UGC R-8) MR. D NATH (R7) MR. N BARUAH (R4-R6) MR. M SARMA (R4-R6)
3	WP(C)/2625/2020 FIXED	ALL ASSAM DIET OFFICERS ASSOCIATION Versus THE UNION OF INDIA AND 32 ORS.	MS. M SARMAH MS D BORGHAIN MS. K BARUAH	SC, ELEM. EDU MR. K N CHOUDHURY, SR. ADV. (R 7-33) SC, APSC MR. R M DEKA (R 7-33) ASSTT.S.G.I. SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/1371/2021 in WP(C)/2625/2020	ALL ASSAM DIET OFFICERS ASSOCIATION Versus THE UNION OF INDIA AND 32 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	SC, ELEM. EDU SC, SCERT, ASSAM SC, APSC SC, FINANCE
4	WP(C)/508/2021 FIXED	INAMUL HASSAN Versus THE COUNCIL OF ARCHITECTURE (COA) AND 2 ORS.	MR. K A MAZUMDER MR. N I KHAN	MR H GUPTA MR. P MAHANTA (R-1,3) MR. R B GOHAIN (R-1,3) ASSTT.S.G.I.
5	WP(C)/5853/2021 B/O	JANIK ALI SHEIKH AND 12 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	SC, ELEM. EDU GA, ASSAM SC, SSA

6	WP(C)/5959/2021 B/O	MINATI ROY Versus THE STATE OF ASSAM AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM SC, BTC
ORDERS				
7	WP(C)/1423/2021 FIXED	CHAYA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRAVARTY MR. D BARMAN MS P DEVI MR. S BORDOLOI	SC, ELEM. EDU GA, ASSAM MR. A M KHAN (R4) MR A CHALIHA (R-7)
HEARING				
8	MACApp./34/2017 WITH LCR, QUANTUM WITH CO/5/2018 in MACApp./34/2017	THE ORIENTAL INSURANCE COMPANY LTD Versus MUSSTT HAMIDA KHATUN and 3 ORS MUSSTT HAMIDA KHATUN AND ANR Versus THE ORIENTAL INSURANCE COMPANY LTD	MR.A DUTTA MRS.P M DUTTA MR. A R AGARWALA	MR. A DUTTA
9	WP(C)/8166/2017 FIXED	ALL ASSAM NEWLY PROVINCIALISED COLLEGE EMPLOYEES ASSOCIATION Versus THE STATE OF ASSAM and 2 ORS.	MR. M KHAN MS. K DEVI MR. U K NAIR MR J RAHMAN KAKALI DEVI	SC, HIGHER EDUCATION SC, FINANCE
10	WP(C)/951/2018 FIXED	DR. Y. MONOJIT SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV MR. JUNM LASKAR MS. A AHMED	SC, HIGHER EDU MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR
11	WITH WP(C)/3620/2018	DR. JAYASHREE SEN Versus STATE OF ASSAM AND 4 ORS.	MR B D DAS MR. A K DUTTA MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA	SC, HIGHER EDU MR. JUNM LASKAR
STAY MATTERS				
12	WP(C)/2889/2015 B/O	DR. TAPAN KUMAR KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. M A I HUSSAIN MR. A R BHUYAN	GA, ASSAM (R-3) MR. R MAZUMDAR (SC, HIGHER EDUCATION(R-1 to 4)) MR. K GOGOI (R-1 & 2)
13	WP(C)/4025/2017 FIXED	JAYANTA KR. BORAH Versus THE STATE OF ASSAM and 6 ORS.	MR.H RAHMAN MR.D DAS MRS.R GOGOI	MR.A C BORBORA(R-2) MRS.R BORBORA(R-2) MS.M BORAH(R-4) MR.B B BORAH(R-4) MR.M SMITH(R-2) MS L BARUAH R-4 SC, HIGHER EDUCATION
14	WP(C)/5703/2021 FIXED	BISWAJIT DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M AHMED MR. A ROSHID MS. M R DEVI	SC, SEC. EDU. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
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7)	DR. R SARMAH	19-07-2022	To	31-07-2022

8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
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13)	MS. A DEVI	21-07-2022	To	19-08-2022
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19)	MR A KAKOTI	29-07-2022	To	06-08-2022
20)	MR. R HUSSAIN	28-07-2022	To	29-07-2022
21)	MS. D GHOSH	27-07-2022	To	29-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1764/2022	SUKUR ALI AND ANR. Versus THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN MR. A GAYAN	PP, ASSAM
2	Bail Appln./1765/2022	PENSILDIAR SHANGDIAR Versus THE STATE OF ASSAM	MR T KALITA MR. B DEKA MR M PEGU	PP, ASSAM
3	Bail Appln./1767/2022	MOFIQUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
4	Bail Appln./1771/2022	ASHIQUL RAHMAN @ ASHIKUR RAHMAN Versus THE STATE OF ASSAM	MR F K R AHMED MR. R CHOUDHURY	PP, ASSAM
<u>MOTION</u>				
5	Crl.Rev.P./375/2022	LOKNATH MILI Versus THE STATE OF ASSAM AND ANR	MR H BEZBARUA MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
	WITH I.A.(Crl.)/373/2022 in Crl.Rev.P./375/2022	LOKNATH MILI Versus THE STATE OF ASSAM AND ANR.	MR H BEZBARUA MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
6	Crl.Rev.P./376/2022	BIJOYLAL RAJBHAR Versus THE STATE OF ASSAM AND ANR	MR. DITUL DAS MR. N PATHAK MR. R RAHMAN	PP, ASSAM
7	Crl.Rev.P./377/2022	BISWAJIT SAIKIA Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM
8	AB/2059/2022	RATAN PATHAK @ RATAN KUMAR PATHAK Versus THE STATE OF ASSAM	MR N P BARUAH MR D CHAKRABORTY MR. D MEDHI	PP, ASSAM
9	AB/2062/2022	MAINUDDIN ALI @ KHOIRAT AND 2 ORS Versus THE STATE OF ASSAM	MD S HOQUE	PP, ASSAM

10	AB/2065/2022	JABBAR ALI Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
11	AB/2071/2022	TAFIKUDDIN AHMED Versus THE STATE OF ASSAM	MR. M HAQUE MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
12	AB/2072/2022	PARIKHIT PATGIRI Versus THE STATE OF ASSAM	MR A K BORAH MR. H S BORAH	PP, ASSAM
13	AB/2073/2022	DEBANANDA SAIKIA Versus THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS	PP, ASSAM
<u>ADMISSION</u>				
14	Crl.Pet./1267/2019 FIXED	DURGESWAR BORUAH Versus THE STATE OF ASSAM AND ANR.	MR. K M HALOI MR. B DAS	MR. N UDDIN (R2) MS. M DAS (R2) PP, ASSAM
15	Crl.Pet./1268/2019 FIXED	SUDIPTA BORUAH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. K M HALOI MR. B DAS	MR. N UDDIN (R2) MS. M DAS (R2) PP, ASSAM
16	Crl.Pet./794/2021 WITH LCR 1 FILE, FIXED	DUL KUMAR DUTTA Versus THE STATE OF ASSAM AND ANR	MR. M K SARMA MR. J DEKA MR H DAS	MR R CHAKRAVORTY (r-2) PP, ASSAM
17	Crl.Pet./213/2022 WITH SCANNED COPY OF LCR (TWO FILES), FIXED.	THE STATE OF ASSAM AND ANR Versus KAMRUL ISLAM MAZUMDAR	MR. P N GOSWAMI MR. M PHUKAN	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY
18	Crl.Pet./284/2022	THE STATE OF ASSAM AND ANR Versus RAM SANKAR MAURYA	MR. P N GOSWAMI	MR. M BISWAS MS M DAS
<u>BAIL HEARING (BA)</u>				
19	Bail Appln./1697/2022 FIXED	NITUL DAS Versus THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR	PP, ASSAM
<u>BAIL HEARING</u>				
20	AB/1792/2021 FIXED	FORIZ UDDIN LASKAR AND 4 ORS Versus THE STATE OF ASSAM	MR. A M BARBHUIYA	PP, ASSAM
21	AB/851/2022 FIXED	GAUTAM CHOUDHURY Versus THE STATE OF ASSAM	MR D SARMA MS. S NAZNEEN	PP, ASSAM
22	AB/842/2022	SAILEN DUTTA Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
23	AB/1490/2022 FIXED	ZAKIR HUSSAIN LASKAR Versus THE STATE OF ASSAM	U U KHAN MR H KALITA	PP, ASSAM
24	AB/1555/2022 FIXED	RAHUL DAS @ PUTUSH DAS Versus THE STATE OF ASSAM	MR. B CHOWDHURY MS. S DASGUPTA	PP, ASSAM
25	AB/1698/2022 FIXED	CHANDAN CHAKRAVORTY Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
26	AB/1719/2022 FIXED	RAJDEEP @ RAJDIP BHUYAN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
27	AB/1734/2022 FIXED	MD. NASIR ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM
28	AB/1746/2022 FIXED	JAKUB SANGA Versus THE STATE OF ASSAM	MR. M RAHMAN MS A AHMED MR A RAHMAN	PP, ASSAM
29	AB/1780/2022 FIXED	ALI MUHAMMAD Versus THE STATE OF ASSAM	MD. R ALI MR. A M KHAN	PP, ASSAM

30	AB/1786/2022 FIXED	ISLAM UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR. N H BARBHUIYA	PP, ASSAM
31	AB/1868/2022 FIXED	JYOTI THAKURIA Versus THE STATE OF ASSAM	MR R S CHAUHAN	PP, ASSAM
32	AB/1915/2022 FIXED	MD. ROFIQUE UDDIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
ORDERS				
33	I.A.(CrI.)/373/2021 FIXED in CrI.Rev.P./6505/2021 WITH CrI.Rev.P./6505/2021 (Filing Number)	JOY KANT DAS Versus GUDIA KUMARI DAS JOY KANT DAS Versus GUDIA KUMARI DAS -E	MR. P C DEY MR. K KALITA MR. P C DEY	MS A PHUKAN(Legal aid counsel)
HEARING				
34	CrI.Rev.P./278/2014 WITH LCR 3 FILES, FIXED	PUSPA BANIA @ PUSPA KANTA BANIA Versus THE STATE OF ASSAM AND ANR	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	MR.G SAIKIA MR.D SAUD PP, ASSAM
35	CrI.Rev.P./355/2014 WITH LCR 3 FILES, FIXED	MD. AMAN HAQUE Versus THE STATE OF ASSAM AND ANR	MR.T J MAHANTA MR.P P DUTTA MR.B BORA MR.A BARUA	MR.K BARUAH MR.S SHAH PP, ASSAM
36	CrI.Rev.P./525/2014 WITH LCR 2 FILES, FIXED	GIREN @ GIRIN DAS Versus THE STATE OF ASSAM AND AND	MR.M K SHARMA	MR.T C DAS(R- 2) MR.P SARMA(R- 2) PP, ASSAM MR.S KHAN(R- 2)
37	CrI.L.P./62/2016 WITH LCR 2 FILES, FIXED in CrI.A./279610/2016 WITH CrI.A./279610/2016 (Filing Number)	M/S GANPATI ENTERPRISES, Versus HARDHAN CHANDRA SAHA and ANR, M/S GANAPATI ENTERPRISES Versus SRI HARDHAN CHANDRA SAHA and ANR	MR.D K KOTHARI MR.B DEKA MR.P JAIN MR.B P CHANGMAI	MR. S BHARALI MR. M DAS MS. D KALITA MR. N K NEOG MS. N SULTANA PP, ASSAM
38	CrI.Rev.P./129/2018 WITH LCR 2 FILES, FIXED	PRANJAL CHAKRAVORTY Versus GITANJALI GOSWAMI	MR. J KALITA MD. R ALI MR. A M KHAN MR D KALITA MR M RAHMAN	MR. U K NAIR MR. A CHETRY MR. M P SARMA
39	CrI.Pet./777/2018 WITH LCR 1 FILE, FIXED	PRANAB BORA Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR S CHAKRABORTY	PP, ASSAM
40	CrI.Pet./960/2018 FIXED	KUMUD KALITA Versus BABITA KALITA	MR. M AHMED MR A HUSSAIN	MRS S GOSWAMI
41	CrI.Pet./1123/2018 FIXED	THOMAS LANGTHASA Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS MS. B PHOM MR. D TIWARI	MR H R A CHOUDHURY (R2) MR. I A HAZARIKA (R2) MR. H ALI (R2) PP, ASSAM
42	CrI.A./141/2020 WITH LCR 3 FILES, P.B.-2, FIXED WITH I.A.(CrI.)/87/2020 in CrI.A./141/2020	SMTI. MALTI DEVI Versus THE UNION OF INDIA SMTI MALTI DEVI Versus UNION OF INDIA AND ANR	MR. P KATAKI MRS R BEGUM MS R BEGUM MS M D MEDHI MR. B C DAS	MR. S C KEYAL SC, NCB ASSTT.S.G.I.

	WITH I.A.(CrI.)/109/2022 in CrI.A./141/2020	SMTI. MALTI DEVI Versus THE UNION OF INDIA	MR. P KATAKI MR. M K DAS MS Z ANJUM	SC, NCB
43	CrI.Rev.P./239/2021 WITH LCR 1 FILE, FIXED	SHOHIDUL ISLAM Versus MEHERA KHATUN	MR. M U MAHMUD	MR. M A SHEIKH MR M RAHMAN MR. M HOSSAIN MS F INTAZ
	WITH I.A.(CrI.)/318/2022 in CrI.Rev.P./239/2021	MEHERA KHATUN Versus SHOHIDUL ISLAM	MR. M HOSSAIN MR. M RAHMAN	MR. M U MAHMUD
44	CrI.Rev.P./304/2021 WITH LCR 2 FILES, FIXED	MD. DILBOR ALI Versus FOZILA KHATUN	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD Q A AKHTAR	MR. M HUSSAIN MR A K DAS
45	CrI.Pet./77/2022 WITH ORIGINAL CD (ONE FILE), FIXED.	RATU TECHI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S K DEORI MR J LIKHA MS. SOMILA	MR G N SAHEWALLA (r-2) MR. P BORA (r-2) M. I. H. CHOUDHURY (R-2) MR. R P SARMAH (R-2) MD ASLAM MR. P DEKA (r-2) MS. S. TODI (r-2) MS P BORA PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR M J QUADIR	29-07-2022	To	05-08-2022
16)	MR. A K PURKAYASTHA	27-07-2022	To	28-07-2022
17)	MR. S SHARMA	27-07-2022	To	28-07-2022
18)	MR B KAUSHIK	27-07-2022	To	03-08-2022
19)	MR A KAKOTI	29-07-2022	To	06-08-2022
20)	MR. R HUSSAIN	28-07-2022	To	29-07-2022
21)	MS. D GHOSH	27-07-2022	To	29-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,28th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO SPECIAL LIST(SAO AND FAO) AND SPECIAL LIST(CRP AND CRP(I/O)), ALONG WITH THE FOLLOWING MATTERS ON WEDNESDAY, THURSDAY AND FRIDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A./1584/2015 FIXED in MACApp./258234/2015	ORIENTAL INSURANCE CO. LTD. Versus SMTI RANJITA BRAHMA and ANR,	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
	WITH MACApp./258234/2015 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus SMTI RANJITA BRAHMA and ANR		
2	MFA/27/2018 FIXED	M/S UNITED INDIA INSURANCE CO. LTD. Versus BISWANATH BOKTA and 3 ORS	MD. A AHMED MR A N DAS	MR. A KHANIKAR
3	I.A.(Civil)/86/2022 FIXED in RSA/6/2017 WITH RSA/6/2017	SRI UTTAM GUPTA and 4 ORS Versus SRI BHULU DEY and 7 ORS	MR. S K BARKATAKI MR D K NATH MS M DAS	MR. K D CHETRI
		SRI UTTAM GUPTA and 4 ORS Versus SRI BHULU DEY and 7 ORS	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	MR.R BARUAHR-1 MR.K D CHETRI(R-1)

HEARING

4	MFA/58/2012 WITH LCR	UNION OF INDIA Versus M/S. MOTILAL and GOURI FOOD STORAGE PVT. LTD.	MS.M CHATTERJEE MR. E AHMED SC, NF RLY MRS.U CHAKRABORTY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
5	MFA/46/2014 WITH LCR, FIXED	MAJNU AHMED Versus SAFIUL ISLAM and ANR.	MR.A R AGARWALA MRI HASSAN MS.T HASNU	MS.R D MOZUMDAR MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.M A MOON

6	MACApp./25/2015 WITH LCR, FIXED	ON THE DEATH OF SMTI ANIMA BARMAN HER LEGAL HEIR SRI PRANJAL BARMAN and 3 ORS Versus UNITED INDIA INSURANCE CO LTD and 2 ORS	MR. M BEZBARUAH MR. T PRADHAN MR. M PANDIT MR. A LAL MR. R D LAL	MR. S. DEY MR P DEKA MR. A J SAIKIA (R-1) MR. B BORAH MR. N N BHUYAN (R-1) MR. N GOSWAMI MR. U K DUTTA (R-1) MR. B KAKATI (R-1) MR. K BORAH (R-1)
7	MACApp./89/2017 WITH LCR, FIXED	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI SASHI MURA and 3 ORS	MR. A J SAIKIA MR.A AHMED MR G S BORO	MR.P CHOUDHURY(R-1) MS.S KHANIKAR R-1 MS.P BARUAH(R-1)
8	CRP/127/2017 WITH LCR, FIXED	DILIP CHOWDHURY Versus THE AHMED TEA COMPANY PVT. LTD	MS.N MODI MR.D MOZUMDER(Sr.Adv.) MR.M CHOUDHURY MR.N KALITA MR.S DUTTA MR.S DUTTA MR.C SHARMA MS.J KAKOTI MR. S BISWAS	MR. P S DEKA MS. S SARMA MR.B TALUKDAR MR. N M DEKA MR.R SARMA FOR CAVEATOR
9	RSA/393/2017 CAVT. NO. 1232/2017 WITH LCR, FIXED	ON THE ABDUL KADER MD HELAL ALI Versus SRI MANESWAR BRAHMA and 3 ORS	MR.K SARMA MR.D DAS MR.B J TALUKDAR MS.K M SARMA MR.R RAHMAN	MR.S K SAHARIA MR.M K DAS FOR CAVEATOR
	WITH I.A.(Civil)/3795/2018 in RSA/393/2017	ON THE ABDUL KADER, HIS LEGAL HEIR MD. HELAL ALI Versus SRI MANESWAR BRAHMA AND 3 ORS.	MR. K SARMA MR. D DAS	MR. S K SAHARIAH
10	MACApp./579/2017 WITH LCR, FIXED	TAHIRON BEWA Versus THE DIVISIONAL MANAGER THE NEW INDIA ASSURANCE CO. LTD and 2 ORS	MR. B C DEKA MS. U HAZARIKA MR. H DAS	MR. A DUTTA (R1) MRS. P M DUTTA (R1)
11	MACApp./97/2018 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD. Versus SARAJU BORAH and 5 ORS,	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. P HAZARIKA (R6) MR. P P DUTTA MR. M DUTTA (R1) MR. H S BORAH (R6) MR. A BORUA MR D SAIKIA (R6)
	WITH CO/44/2019 in MACApp./97/2018	SMTI. SARAJU BORAH Versus ORIENTAL INSURANCE COMPANY LIMITED AND 5 ORS	MR. M DUTTA MR N BARMAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
12	MACApp./2/2019 WITH LCR, FIXED	SMTI. BARNALI NATH SAIKIA AND 3 ORS Versus SRI KRITIKAMAL BHATTA AND 2 ORS	MR D MONDAL DR. UTPALJEET BARUAH MR. P SARMA	MR. R K BHATRA MR D BHUYAN
13	FAO/49/2019 FIXED	NAZMIN SULTANA Versus MD. FARUK AHMED @ MD. JEWEL AHMED AND 2 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MS. S PARVEEN
	WITH FAO/5784/2020 (Filing Number)	MD. FARUK AHMED @ MD JEWEL AHMED Versus THE STATE OF ASSAM AND ANR (D)		
	WITH I.A.(Civil)/682/2021	MD. FARUK AHMED @ MD. JEWEL AHMED Versus NAZMIN SULTANA	MS. S KHAN	
15	MACApp./43/2020 WITH LCR, FIXED	M/S UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. ARCHANA NATH AND 4 ORS	MR. A DUTTA MD. A AHMED MRS. P M DUTTA	MR D MONDAL (R-1 TO 3)

WITH
I.A.(Civil)/390/2020
in MACApp./43/2020

M/S UNITED INDIA INSURANCE COMPANY MD. A AHMED
LIMITED

Versus

SMTI. ARCHANA NATH AND 4 ORS

STAY MATTERS

16	CRP(IO)/307/2018	MANAS JYOTI SARMA Versus SANJIB GOGOI	MR. R J BORDOLOI MS. A MEDHI MR. R ALI	
17	Tr.P.(C)./71/2019	JHUMKI DUTTA Versus RAJESH DUTTA	MR. S SAHA	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU MR. R R KAUSHIK
18	CRP(IO)/155/2019	JOYGAN BIBI AND ANR. Versus ON DEATH OF LATE ATOWAR RAHMAN HIS LEGAL REPRESENTATIVE - BHANU BEWA AND 5 ORS	MR. K K DEY MR V K BAROOAH	MR G BHARADWAJ MR G BHARADWAJ MR B DEORI MR B DEORI

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LEAVE NOTE OF ADVOCATES FOR 28/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
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17)	MR. S SHARMA	27-07-2022	To	28-07-2022
18)	MR B KAUSHIK	27-07-2022	To	03-08-2022
19)	MR A KAKOTI	29-07-2022	To	06-08-2022
20)	MR. R HUSSAIN	28-07-2022	To	29-07-2022
21)	MS. D GHOSH	27-07-2022	To	29-07-2022